F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

******

New Delhi the 15th November, 2019

To,

The concerned Chief Commissioners/Director Generals in CBIC.

Subject: General Election to the Legislative Assemblies of Jharkhand, bye-elections, 2019- relieving of Expenditure Observers-Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. III dated 14th November, 2019 (copy enclosed) on the subject mentioned above and to inform that the Commission has relieved Shri Siddharth T. IRS(C&CE):2014 (R-24834), Shri B.G. Krishnan, IRS(C&CE):2008 (R-22218) and Shri K. Sarvana Kumar, IRS(C&CE):2014 (R-25514) from election duty.

2. It is requested that the directions of the Election Commission of India may be communicated to above mentioned 3 Expenditure Observers accordingly.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel.No. 011-23095529

Encl. As above
Copy to:
The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to the Legislative Assembly of Jharkhand and bye-elections, 2019—
Releiving of Expenditure Observers-Reg.

Sir,

I am directed to refer to the Commission’s letter of even number dated 07.11.2019 and
to state that the Commission has considered the representations of Sh. Siddharth T.
IRS(C&CE):2014 (R-24834) Expenditure Observer of 80-Garhwa AC & 81-Bhawanthpur AC,
Jharkhand (copy enclosed). Sh. B. G. Krishnan, IRS(C&CE):2008 (R-22218) Expenditure
13.11.2019 of Commissioner of Central Tax, Guntur (copy enclosed) regarding Show Cause
Notice issued to Sh. K. Sarvana Kumar IRS(C&CE):2014 (R-25514), Expenditure Observer of
50-Ichagarh AC, Jharkhand and relieved the three Expenditure Observers from election duty in
the Assembly Constituencies assigned to them in Jharkhand Assembly Election, 2019.

2. You are requested to intimate the above mentioned three Expenditure Observers and their
controlling authority accordingly and kindly furnish names of substitutes in place of them to
the Commission by 18th November, 2019.

Yours faithfully,

(Anup Kumar Khakhhlary)
Under Secretary

Copy to:-
1. The Chief Electoral Officer, Jharkhand, Ranchi for information and necessary action. (By Camp Bag/e-mail)

2. The Expenditure Observers concerned for information. (By e-mail)

(Anup Kumar Khakhhlary)
Under Secretary